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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

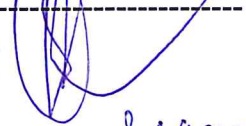
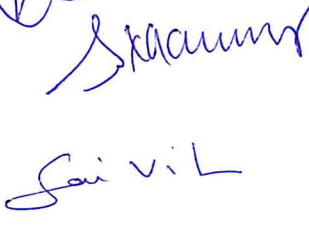

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dr. K. S. Ravichandran, PCS S. Manjula Devi, Adv	For Respondents in CA/ Petitioners	
2.	P. H. Arvinth Pandian Sr. Advocate for Cibi Vishnu Sai Vihari	Counsel for Applicant	
3.	Deepa Mariappan for Adv. B. Shanaray	Counsel for Rq-9	

ORDER

Counsel representing both parties are present. Heard argument in CA-190/2012.

Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)